गया है और ये इन संग्रहालयों सें संबद्ध हो गए हैं । इन पुरावशेषों को विदिशा वापस लाना व्यवहार्य नहीं हैं।

## Funds Allotted for Inland water Develop-ment in Kerala

- 792. SHRI THENNALA BALA-KRISHNA PILLAI: Will the Minister of WATER RESOURCES be pleased to state:
- (a) the funds allotted for inland water development in the State of Kerala;
- (b) the funds utilised so far in that area;
- (c) whether any fund was diverted to another sector from the allotted fund of State of Kerala; and
  - (d) if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.V. RANGAYYA NAIDU): (a) and (b) The approved outlay for the year 1995-96 for development of Water Resources sector through Major & Medium irrigation projects and Minor irrigation schemes are Rs. 113 crores and Rs. 34 crores respectively. The allocated outlay is likely to be utilized during the year.

(c) and (d) The Central Plan assistance to the states is released in the form of Block Grant and Block Loan and is not tied up with any project or sector. The states arc free to use the funds according to their own priorities.

## छतों के एक दूसरे के साथ जुड़े होने के कारण लक्ष्मीबाई नगर में चोरियां

- 793. श्री कैलाश नारायण सारंग: क्या शहरी कार्य और रोजगार मंत्री यह बताने की कृपा करेंगे कि:
- (क) क्या सरकार को इस बात की जानकारी है कि लक्ष्मीबाई नगर, नई दिल्ली के टाइप-चार के सरकारी फ्लैटों में छतों के जुड़े होने के कारण छतों से कपड़ों की चोरियों की संख्या में वृद्धि हो रही है,
- (ख) यदि हां, तो क् या लक्ष्मीबाई नगर की रेजीडेंट वैलफेयर एसोसिएशन ने सरकार को कोई प्रस्ताव दिया है जिसमें दो छतों के बीच की दीवार को ऊंजा कराने या वहां कंटीलें तार लगवाने का अनुरोध किया गया है,

- (ग) क्या सरकार ने इस प्रस्ताव को अस्वीकार कर दिया है और इस कारण वहां रह रहे निवासियों में भारी रोष है, और
- (घ) यदि हां, तो इसके क्या कारण हैं और इस समस्या के समाधान के लिए सरकार की क्या योजना है?

शहरी कार्य और रोजगार मंत्रालय (शरी रोजगार और गरीबी उन्मूलन विभाग) में राज्य मंत्री (श्री एस0 एस0 अहुलवालिया) : (क) केन्द्रीय लोक निर्माण विभाग ने बताया है कि गत 3 वर्षों के दौरान न तो ऐसी सूचना उनके ध्यान में आयी और न ही ऐसा मामला उनके ध्यान में लाया गया।

- (ख) सरकार को ऐसे प्रस्ताव की जानकारी नहीं है।
  - (ग) और (घ) प्रश्न नहीं उठता।

## Cooperation in the field of Science and Technology

- 794. SHRI RAMNATH KOVIND: Will the PRIME MINISTER be pleased to state:
- (a) whether India and United Kingdom have recently signed and Agreement for further cooperation in the field of Science & Technology;
- (b) if so, the details thereof and the fields of cooperation identified in this regards; and
- (c) the terms and conditions of the agreement?

THE MINISTER OF STATE IN PRIME MINISTER'S OFFICE AND MINISTER OF STATE IN DEPART-MENTS OF ATOMIC ENERGY AND SPACE AND MINISTER OF STATE IN THE MINISTRY OF SCIENCE & TECHNOLOGY (SHRI BHUVNESH CHATURVEDI): (a) to (c) Yes, Sir. An Agreement on Cooperation in Science & Technology between the Government of India and the Government of United Kingdom of Great Britain and Northern Ireland has been signed in New Delhi on 8th January 1996 which shall enter into force on the date of signature thereof, shall remain in force for a period of two years and shall be automatically renewed for a further period of two years unless